

National Company Law Tribunal

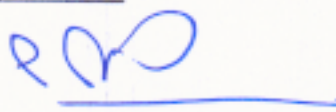

Allahabad Bench

CP NO. 78/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE COMPANY: SKR Finance and Capital Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 230/232 of Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Adv Palash Ag-0	Adv	Adv Palash G	
2.	KULDEEP SINGH STA		O.L.	

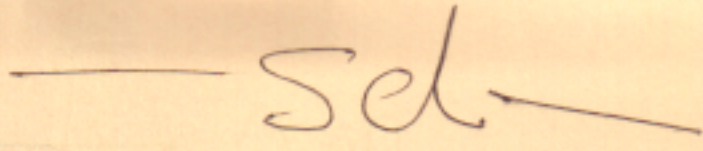
CP NO. 78/ALD/2017

Sh. Palash Agarwal, Advocate for the petitioner. Sh. Kuldeep Singh Bhatia, proxy for the OL representing the Central Government.

At the request of petitioner counsel, the case is adjourned to 25<sup>th</sup> January, 2018 for argument.

Dated: 19.12.2017

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)

  
H.P. Chaturvedi,  
Member (Judicial)